

F.No. 01(03)/Roster/CESTAT/2022(part-2)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 08.08.2022

ORDER NO. 148 of 2022

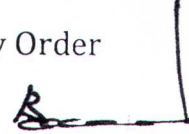
Hon'ble President may be pleased to order the sitting commencing from **05.09.2022 to 30.09.2022** for **CESTAT, New Delhi** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 05.09.2022 to 16.09.2022	Hon'ble Mr. Justice Dilip Gupta, President and Mr. C. J. Mathew, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters
From 19.09.2022 to 30.09.2022	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters
From 05.09.2022 to 30.09.2022	Mr. Anil Choudhary, Hon'ble Member (Judicial)	Single Member matters.
From 05.09.2022 to 30.09.2022	Ms. Rachna Gupta, Hon'ble Member (Judicial)	Single Member matters.

Note:


1. In the event of tour/leave/Chamber work of Hon'ble President, Sh. Anil Choudhary, Hon'ble Member (Judicial) will sit in the Division Bench and in his absence Ms. Rachna Gupta, Hon'ble Member (Judicial) will sit in the Division Bench.
2. In the event of leave of Technical Member, Hon'ble President will do the Chamber work.
3. If one of the Members sitting in the SM Bench is on leave/tour the other SM Bench will hear both the lists.
4. In the event of no sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders" /"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/Mumbai/Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy. Deputy Registrar


Asst. Registrar

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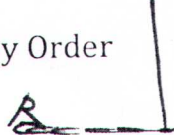
Hon'ble President is pleased to order the sitting commencing from **05.09.2022 to 30.09.2022** for **CESTAT, Mumbai** as follows:-

CORAM	PERIOD	WORKS ASSIGNED
Mr. S. K. Mohanty, Hon'ble Member (Judicial)	From 05.09.2022 to 30.09.2022	Chamber Work
Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial)	From 19.09.2022 to 30.09.2022	Customs and Excise Division Bench Matters
Mr. Sanjiv Srivastava, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial)	From 05.09.2022 to 16.09.2022	Customs, Excise and Service Tax Division Bench matters
Mr. Sanjiv Srivastava, Hon'ble Member (Technical) and Mr. S. K. Pati, Hon'ble Member (Judicial)	From 19.09.2022 to 30.09.2022	Service Tax Division Bench matters
Mr. S. K. Pati, Hon'ble Member (Judicial)	From 05.09.2022 to 16.09.2022	Single Bench Matters

Note:

1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other Division Bench, if available and the other Member in the Division Bench will hear Single Member cases.
2. On every Friday afternoon special bench sitting, if any, will be notified with the approval of the available Senior Member.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

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West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 08.08.2022

ORDER NO. 150 of 2022

Hon'ble President is pleased to order the sitting commencing from **05.09.2022 to 30.09.2022** for **CESTAT, Kolkata** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 05.09.2022 to 30.09.2022	Mr. P. K. Choudhary, Hon'ble Member (Judicial)	Single Member matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".


By Order



(Bineesh Kumar K. S.)
Registrar

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Asst. Registrar